COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL No. 90 of 2017 & IA No. 232 of 2017

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power Transmission Co. Ltd. & Anr.Appellant(s)

Vs.

M/s Shree Cement Ltd. & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Akshat Jain

Ms. Aparajita Upadhyay

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1

Mr.C.K.Rai

Mr. Umesh Prasad for R-2

ORDER

IA No. 232 of 2017 (Application for stay)

The Appellant has prayed for stay of the operation of the impugned order dated 19.01.2017 passed by Bihar State Electricity Regulatory Commission in Case No. 39 of 2016.

Learned counsel for respondent No.1 is filing reply to this application today. Learned counsel for the State Commission seeks three weeks time to file short submission. He may file the same on or before 16.06.2017 after serving copy on the other side. Thereafter rejoinder may be filed on or before 27.06.2017 after serving copy on the other side.

List this application for hearing on <u>04.07.2017.</u> In the meantime, without prejudice to the rights and contentions of the Respondents, no coercive steps be taken against the Appellant.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

Note: Registry to issue dasti of the order

ts/kt